

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

ORDER

In pursuance to Hon'ble High Court of Delhi, New Delhi posting & transfer Order No. 29/G-1/Gaz.1A/DHC/2022 dated 16.09.2022 and partial modification of this office earlier order No. 9656-9729/Bail & Filing/Judl./Prin.D&SJ/NDD/2022 dated 29.08.2022 and in exercise of powers vested with the Principal District & Sessions Judge (New Delhi District) *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 19.09.2022 to 30.09.2022 in accordance with law.

Period (1)	Name of the Judicial Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-1) (3)	1 st Link Judge (4)	2 nd Link Judge (5)
19.09.2022 to 30.09.2022	Sh. Sudhir Kumar Sirohi, Spl. Judge (NDPS)	CBI, Custom, DRI, Central Excise, GST, Enforcement Directorate, FERA, PMLA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.	Sh. Rajinder Singh, ASJ-06	Sh. Devender Kumar Jangala, ASJ-05
19.09.2022 to 30.09.2022	Sh. Devender Kumar Jangala, ASJ-05	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-2) Crime Branch (EOW), PFA, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj (South), Vasant Kunj (North), Delhi Cantt., North Avenue, South Avenue, Pragati Maidan Metro, Rajeev Chowk Metro, Kishangarh and Cyber Police Station.	Ms. Anu Aggarwal, ASJ-07	Sh. Sudhir Kumar Sirohi, Spl. Judge (NDPS)

*(18.09.2022, 25.09.2022 & 29.09.2022 - holidays)

The bail/urgent applications pertaining to Special Acts viz. NDPS Act/NCB, POCSO, NIA, MCOCA, TADA, Special Cell cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Dharmesh Sharma)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.

Dated: 17/09/22

No. 24615-685 /Bail & Filing/Judl./Prin.D&SJ/NDD/2022

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLISA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-in-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi

17/09/22

